

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 3277 of 1992

M.A. No. 3989 of 1992

New Delhi this the 27th day of August, 1997

HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

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1. Shri Ajay Kapoor  
S/o Late Shri Krishan Singh Kapoor,  
R/o 2768/1, Pipal Mahadev,  
Hauz Qazi,  
Delhi-6.
2. Shri Pramod Krishan Nigam  
S/o Late Shri Narain Krishan Nigam,  
R/o 12n2, Pahari Imla, Jama Masjid,  
Delhi. ....Applicants

None for the applicants.

Versus

1. Union of India through  
its Secretary,  
Ministry of Information and  
Broadcasting,  
Government of India,  
Shastri Bhavan,  
New Delhi.
2. Director General,  
Doordarshan,  
Mandi House,  
New Delhi.
3. Dr. Govind Gunthe,  
Deputy Director (Programme),  
Delhi Doordarshan,  
Doordarshan Kendra,  
Parliament Street,  
New Delhi-1. ....Respondents

By Advocate Shri R.V. Sinha

ORDER (ORAL)

Hon'ble Mr. K. Muthukumar, Member (A)

The applicant has not been appearing for many days since 4.8.1997. The case has remained on Board since then. Today also no one appears for the

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applicant. The application is, therefore, dismissed  
for default and non-prosecution.

(K. MUTHUKUMAR)  
MEMBER (A)

Rakesh